

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Eight Schedule)

[English]

SHRI SATYAGOPAL MISRA (Tamiluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted

SHRI SATYAGOPAL MISRA : I introduce the Bill.

ANTI-DEFECTION BILL*

[English]

PROF. SAIFUDDIN SOZ (Baramulla) : I beg to move for leave to introduce a Bill to eradicate the malpractice of political defections.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to eradicate the malpractice of political defections.”

The motion was adopted.

PROF. SAIFUDDIN SOZ : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Substitution of New Articles for Article 338 etc.)

[English]

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India,

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Omission of Article 44)

[English]

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India,

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.